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**STANDING COMMITTEE ON  
URBAN AND RURAL DEVELOPMENT  
(1996-97)**

**ELEVENTH LOK SABHA**

**MINISTRY OF RURAL AREAS AND EMPLOYMENT  
(DEPARTMENT OF WASTELANDS DEVELOPMENT)**

359

**DEMANDS FOR GRANTS - 1997-98**

**NINTH REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI**

NINTH REPORT

STANDING COMMITTEE ON  
URBAN AND RURAL DEVELOPMENT  
(1996-97)

(ELEVENTH LOK SABHA)

DEMANDS FOR GRANTS-1997-98

MINISTRY OF RURAL AREAS AND EMPLOYMENT  
(DEPARTMENT OF WASTELANDS DEVELOPMENT)

*Presented to Lok Sabha on 22nd April, 1997*

*Laid in Rajya Sabha on 22nd April, 1997*



LOK SABHA SECRETARIAT  
NEW DELHI

*April, 1997/Vaisakha, 1919 (Saka)*

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RURAL DEVELOPMENT  
(1996-97)

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\* Nominated *w.e.f.* 5.11.96 *vice* Shri Ajit P.K. Jogi ceased to be member of the Committee.

@ Ceased to be member of the Committee consequent upon his retirement from Rajya Sabha *w.e.f.* 21.4.97.

## INTRODUCTION

I, the Chairman of Standing Committee on Urban and Rural Development (1996-97) having been authorized by the Committee to submit the Report on their behalf, present the Ninth Report on Demands for Grants (1997-98) of the Department of Wastelands Development of the Ministry of Rural Areas and Employment.

2. Demands for Grants have been examined by the Committee under Rule 331E(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

3. The Committee took evidence of the representatives of Ministry of Rural Areas and Employment (Department of Wastelands Development) on 4th April, 1997.

4. The Report was considered and adopted by the Committee at its sitting held on 20th April, 1997.

5. The Committee wish to express their thanks to the Ministry/ Department for placing before them the requisite material in connection with examination of the subject.

6. The Committee wish to express their thanks to the officers of the Ministry/Department who appeared before the Committee and placed their considered views. They would like to place on record their sense of deep appreciation for the invaluable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

NEW DELHI;  
April 21, 1997  
*Vaisakha 1, 1919 (Saka)*

SONTOSH MOHAN DEV,  
*Chairman,*  
*Standing Committee on Urban and Rural*  
*Development.*

# PART A

## CHAPTER I

### INTRODUCTORY

1.1 The Department of Wastelands Development was created for the purpose of development of non-forest wastelands in the country as the land degradation has created a serious ecological and social economic crisis in the country. Estimates indicate that nearly half of the total land area is suffering from degradation of some form or the other.

1.2 The total geographical areas of the country is 328.73 million hectares. As regards, the quantification of degraded/wastelands, there are various estimates having from 38.4 million hectares to 187 million hectares.

1.3 The first attempt to tackle such degraded lands on a national scale was made in May, 1985 with the establishment of National Wastelands Development Board under the Ministry of Environment & Forest, with the principal aim of bringing under productive use of wastelands in the country through a massive programme of afforestation and tree planting.

1.4 The Government of India on 2.7.1992 constituted a new Department of Wastelands Development in the Ministry of Rural Development (presently Ministry of Rural Areas & Employment). The functions assigned to the Department of Wastelands Development are :—

1. National Wastelands Development Board.
2. National Land use and Wastelands Development Council.
3. Promotion of Rural Employment through Wastelands Development.
4. Promotion of production of fuel-wood, fodder and timber of non-forest lands, including private wastelands.
5. Research and Development of appropriate low cost technologies for increasing productivity of wastelands in sustainable ways.



6. Inter-departmental and Inter-disciplinary/coordination in programme planning and implementation of the Wastelands Development programme including training.
7. Promotion of people's participation and public cooperation and coordination of efforts of Panchayats and other voluntary and non-government agencies for wastelands development.

1.5 With a view to achieve the above objectives, the Department of Wastelands Development implements the following schemes:

1. Integrated Wastelands Development Projects
2. Support to NGOs/Voluntary Agencies
3. Technology Development Extension and Training
4. Investment Promotional Scheme
5. Wastelands Development Task Force

1.6 In the present report, the Committee have restricted their examination to only major issues concerning programmes related to Wastelands Development in the context of plan budget and Demands for Grants for the ensuing year, *i.e.* 1997-98.

## CHAPTER II

### ANALYSIS OF DEMANDS FOR GRANTS

#### An Overall view

2.1 As per the written note furnished by the Department the total geographical area of the country is 328.73 million hectares [source Agricultural Statistics at a global, Department of Agriculture and Cooperation, Ministry of Agriculture (1.1.96)]

2.2 As regards, the quantification of degraded wastelands it has been stated that there are various estimates ranging from 38.4 million hectares to 187 million hectares. However, the National remote Sensing Agency (NRSA), Deptt. of Space, Hyderabad on the basis of remote sensing satellite imageries using 1:2,50,000 scale has reported as 75.5 million hectares as wastelands. The category-wise information is given in Annexure-I.

2.3 When asked about the achievement with regard to development of wastelands it has been stated that since the inception of National Wastelands Development Board (NWDB) under Department of Wastelands Development in the Ministry of Rural Areas and Employment, an amount of Rs. 240 crores (approx.) has been utilised upto 1996-97 for the treatment of about three lakhs hectares of wastelands. It has further been stated that the High Level Committee (HLC) under the Chairmanship of Shri Mohan Dharia set up by the Department of Wastelands Development has emphasized the need for perspective plan for wastelands. The recommendations of the Committee are still under consideration of the Government. However, taking into consideration the total extent of wastelands as 75.5 million hectares in the country as reported by NRSA, Hyderabad, the total requirement of funds would be of the order of Rs. 30,200 crores (at the rate of Rs. 4000/- per hectare).

2.4 At present there are various schemes under the Ministry of Rural Areas and Employment, Ministry of Agriculture etc. for the development of wastelands. The Department in the written note has stated that to ensure effective coordination and scientific inputs, the HLC has suggested setting up of a strong nodal authority *viz.*, Central Land Use Authority (CLA) to deal with all aspects of land management

under the Chairmanship of Union Minister for Rural Areas and Employment; similarly, for implementation of degraded/wastelands (currently implemented by various Central Ministries/Departments), HLC has recommended creation of a separate Department of Land Resources. The recommendations of the Committee are under consideration of the Government.

2.5 The non-forest land can be divided into two categories. One category consists of land which is under the ownership or which has been leased out to private individuals. It is expected that the private land owners will take necessary measures to maintain the productive capability of the land at an adequate level and prevent it from any degradation. The other category of land is village common land which is under the ownership/management of the Government/village community. In the common guidelines, it has been envisaged that after the development of land on watershed basis the Panchayati Raj Institutions (PRIs) will maintain it.

8th Plan Outlay	Rs. 1165 crore
Total Centre Allocation during the 8th Plan	Rs. 254.90 crore
Actuals upto 1996-97	Rs. 252.66 crore
Proposed outlay during 9th Plan	Rs. 3755.00 crore

2.6 The overall financial and Physical Achievement scheme-wise has been given at Annexure II.

2.7 The statement showing proposed 8th Plan outlay, year-wise allocation of funds, expenditure during each of the year and proposed outlay during 9th Plan has been given at Annexure III.

2.8 When asked about the strategy during 9th Plan, the Department in the written not have stated:

- (i) To operationalise the Wastelands development strictly on watershed basis using the Common Guidelines for Watershed Development.
- (ii) Involvement of NGOs/VAs for taking up Wastelands Development project either under "Support to NGOs" or as PIA under IWDP scheme.

- (iii) To ensure people's participation and creation of general awareness and people's movement for wastelands development with the assistance of voluntary agencies, non-governmental organization, Panchayati Raj institutions and promotion of participatory and sustainable management of common property resources.
- (iv) To establish data base for wastelands on the basis of scientific and technological input such as remote sensing satellite imageries, computer based land information system etc.
- (v) Soil and water conservation measures.
- (vi) Rejuvenation/regeneration of weathered barren rocky areas to enable additional areas to productive use.
- (vii) Reclamation of special problem wastelands.
- (viii) Close coordination with ICAR and SAUs for research inputs with reference to location specific wastelands problems.

2.9 The Secretary during the course of oral evidence while explaining the new initiative that are being taken by Department for the development of Wastelands stated:—

“Emphasis is being given on development of wastelands on watershed basis and strict observance of the guidelines for involving people in planning, implementation and monitoring of the programme.

The State Agricultural Universities and the Indian Council of Agricultural Research have been involved for providing technical support for the development of micro-watersheds.

The State Agricultural Universities and the Research Centres of the Indian Council of Agricultural Research are being given assistance to develop micro-watersheds, in accordance with the guidelines in different parts of the country so that these could act as model for replication by involvement of village community.

Emphasis is being given for generation of awareness and for building among the beneficiaries and Government functionaries involved in the implementation of the programme.

Non-Governmental Organizations have been involved in the development of wastelands on watershed basis. They can act as project implementing agency for implementation of Integrated Wastelands Development project. Further, they can also get financial assistance for development of wastelands under the Grants-in-aid Scheme.

The Panchayati Raj Institutions are required to provide necessary supervision for the implementation of the watershed development projects. They have to ensure that the benefits accrue to landless and poor including women, the Scheduled Castes, the Scheduled Tribes and other weaker sections of the population. They have also to ensure that the assets created under the programme are maintained by the village institutions.

The mapping of wastelands by the National Remote Sensing Agency has, so far, been done in 241 districts on the basis of satellite imagery. The mapping of remaining districts has now been taken up.

As a part of awareness generation programme on development of wastelands on watershed basis in the mapped 241 districts, Government have given financial assistance to each district for organizing awareness generation programme by organizing workshops on application of remote sensing and GIS techniques for watershed development."

## **CHAPTER III**

### **SCHEME-WISE ANALYSIS OF THE DEPARTMENT OF WASTELANDS DEVELOPMENT**

The schemes/activities implemented by the Department of Wastelands Development are shown below:

- (i) Integrated Wastelands Development Project scheme
- (ii) Support to NGOs/VAs Scheme
- (iii) Technology Development Extension and Training Scheme
- (iv) Wastelands Development Task Force Scheme
- (v) Investment Promotional Scheme

#### **(i) Integrated wastelands development Project Scheme**

3.2 This scheme has been under implementation since 1989-90. The development of non-forest wastelands is taken up under this scheme in the integrated manner. The basic objectives of the scheme is aimed at an integrated development of non-forest wastelands. The development plans are prepared after taking into consideration the land capability, site condition and local needs of the people. The plans are executed with the active involvement of local people through watershed association/Committee.

3.3 From 1st April, 1995 watershed approach has been adopted. An entire micro-watershed of about 500 hectares is taken up for development which includes village common lands as well as private lands.

3.4 The Scheme also aims at creation of rural employment besides enlisting the people's participation in the wastelands development programme at all stages and especially by providing clearly the demodulates for equitable and sustainable sharing of 'benefits of such projects.

3.5 The major activities taken up under the scheme are soil and moisture conservation measures, planting and sowing of multipurpose

trees, encouraging natural regeneration, promotion of agro forestry & horticulture, fuel wood conservation, measures needed to disseminate technology, awareness raising, training and encouraging people's participation.

3.6 For 1996-97 an allocation of Rs. 50.50 crores has been made for IWDP Scheme. This plan allocation is likely to help in developing about 84,000 hectares of wastelands.

8th Plan Outlay	Rs. 570.00 crores
Total allocation during 8th Plan	Rs. 206.75 crores
BE 1995-96	Rs. 49.50 crores
Actual	Rs. 51.00 crores
BE 1996-97	Rs. 50.50 crores
Actual	Rs. 50.80 crores (upto 27th March, 1997)

Proposed outlay during 9th Plan Rs. 220.00 crores

As per the written note furnished by the Department since the inception of National Wastelands Development Board under the Department of Wastelands Development in the Ministry of Rural Areas and Employment funds for treatment of about 2,84,000 ha. of wastelands have been released under Integrated Wastelands Development Programme (IWDP). However, actual areas developed can be known only after the projects are completed and evaluated.

Financial and Physical achievement has further been stated as below:

Year	Financial (Rs. in lakhs)	Physical (Releases made to develop the area in ha.)
1995-96	5100	58000
1996-97	5080	84000
The targets during 1997-98		
Financial		Rs. 7450 lakhs
Physical		1,27,000 ha.

**(ii) Support to NGOs/VAs**

8th Plan allocation		Rs. 70.00 crores
Total releases during 8th Plan		Rs. 13.35 crores
Ninth Plan outlay		Rs. 165.00 crores
	BE	Actual
1995-96	3.00	3.40
1996-97	3.50	3.50 (upto 27.3.97)
	Proposed outlay	Approved outlay (BE)
1997-98	10.00	4.00

3.7 The implementation of the project by voluntary agencies is regularly monitored by independent evaluators. In case the evaluators find that progress is not satisfactory or there are shortcomings. The voluntary organisations are advised to improve their performance or to remove the shortcomings.

3.8 During 1995-96 out of 72 releases merely 45 releases were made in the respect of ongoing programmes.

**(iii) Technology Development, extension and Training Scheme**

3.9 Under the scheme of Technology Extension, research and training, financial assistance is given to research organisations, State Agricultural Universities and research centres of the Indian Council of Agricultural Research for research and for evolving suitable models for the development of wastelands and for their field trial on the farmer's field.

3.10 The scheme was approved in February, 1994 and became operational from 1994-95. The objectives of this scheme include (a) Identification of models for wastelands development suitable to various regions/agro-climatic zones in the country and replication of these models to larger areas (b) awareness raising and training in these technologies.



8th Plan outlay		Rs. 50 crores
Total allocation during the 8th Plan		Rs. 7.50 crores
Actual expenditure		Rs. 13.75 crores
Ninth Plan proposed outlay		Rs. 165 crores
	BE	Actuals
1995-96	2.00	2.00
1996-97	2.00	2.99 (upto 27.3.97)
	Proposed outlay	Approved outlay (BE)
1997-98	5.00	8.00

3.11 The physical target in the year 1995-96 is 2000 hectares and 100% achievement has been reported in 1995-96. In 1996-97 the physical targets are same as 2,000 hectares and achievement reported is 800 hectares. Similarly for 1997-98 the physical target has been fixed as 3000 hectares.

3.12 The projects are monitored regularly on a half-yearly basis through progress reports received from project implementing agencies. An amount of about Rs. 7.5 crores was released during the 8th Plan under this scheme.

#### **(iv) Investment Promotional Scheme**

3.13 The scheme was launched in 1994-95 in order to stimulate involvement of the corporate sector/financial institutions etc. to pool in resources for development of non-forest wastelands.

3.14 The principal objectives of the scheme include to facilitate production and flow of additional biomass including farm forestry projects used as raw material inputs for different types of industries and horticulture/commercial plantations. Under this scheme Central Promotional grant/subsidy limited to Rs. 25 lakhs or 25% of the total cost of a project is provided. The individual project cost is limited to Rs. 100 lakhs. This scheme attracts 25% of promoter's contributions and the remaining 50% of the project cost from the financial institution.

3.15 Projects promoted by Central and State Government undertakings, cooperative Institutions, Public trusts and societies registered under the Societies Registration Act, Companies Act and individual entrepreneurs are eligible for the promotional grant/promotional subsidy under the scheme. During 1995-96 three projects were sanctioned and an amount of Rs. 13.81 lakhs was released. The scheme envisages involvement of more agencies and could be effectively launched only during 1995-96.

3.16 The working Group on Wastelands development for the formulation on 9th Five Year Plan though initially recommended that the scheme be discontinued but further suggested that after in-depth consultation with NABARD commercial banks and the Corporate sector, Department of Wastelands Development should come up with fresh policy initiatives for establishing a farmers industry nexus. The Action has been initiated for modification/framing of suitable schemes for meeting the objectives.

8th plan outlay		Rs. 300 crores
Actual releases during 8th Plan		Rs. 6 crores
Actual expenditure		Rs. 0.22 crores
	BE	Actuals
1995-96	2.00	0.14
1996-97	1.00	0.01 (upto 27.3.97)
	Proposed outlay	Approved outlay (BE)
1997-98	1.00	1.00

**(v) Wastelands Development Task Force**

3.17 The Department has set up Wastelands Development Task Force with the objective to provide disciplinary force for re-generation of wastelands through afforestation including:

- (a) In situ soil and moisture conservation
- (b) Plantation
- (c) Maintenance of Plantation

(d) Protection

(e) Employment of ex-servicemen.

3.18 The force consists of 300 ex-servicemen. The force has been deployed for the development of the ravines of Chambal in Morena District.

3.19 During the 8th Five Year Plan a total of Rs. 1.76 crores have been spent and 380 hectares of ravinous areas have been developed.

	8th Plan outlay		Rs. 90 crores
	Actual releases during 8th Plan		Rs. 5 crores
	Actual		Rs. 1.76 crores
	9th Plan allocation		Rs. 3 crores
		BE	Actual
1995-96	1.50		0.41
1996-97	1.00		1.00 (upto 27.3.97)
	Proposed outlay		
1997-98	1.50		1.00

## PART B

### OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE

1. The Committee note with concern the non-availability of reliable data with regard to wastelands in the country. There are various estimates ranging from 38.4 million hectares to 187 million hectares of wastelands in the country. The Committee in their 3rd Report on Demands for Grants 1996-97 have recommended that the Department should ascertain the correct information with regard to wastelands in the country. They fail to understand that no initiative has been taken by the Department in this regard. It is noted that the Ninth Plan has started and they are examining the Demands of the 1st year of the Ninth Plan. They are at a loss to understand how the Government could fix the future priorities and targets without having some sort of reliable data with the country. In this regard the Committee would like to reiterate their earlier recommendation made in their 3rd Report and would like that earnest action should be initiated to procure the realistic data with regard to wastelands in the country so as to fix future priorities and programmes.

2. The Committee further note with regret the lesser releases made during the Eighth Plan. Out of the approved outlay of Rs. 1165 crores, the allocation made is for Rs. 254.90 crores which is around 22%. Further they note that taking into consideration the total extent of wastelands as 75.5 million hectares in the country as reported by NRSA, the outlay for Rs. 30,200 crore would be required at the proposed rate of Rs. 4,000 per hectare. It is noted that the actual data of wastelands in the country and funds required for the purpose may be even greater as the estimates with regard to wastelands in the country differ. Proposed outlay during the Ninth Plan has been given as Rs. 3755.00 crores. Even if the Government agrees to the outlay, as per the calculation made, the country would need another 45 years to develop wastelands. The Committee observe that the picture is not so clear as the Government may agree to 10-20% of the proposed outlay as per the past practice. Further the situation may be more alarming failing to have access to the reliable estimates. Keeping in view the alarming picture as given above it is observed that the country would have to wait for a century to solve the problem of wastelands in the country. In these circumstances

they would like to strongly recommend that the proposed outlay of Rs. 3755.00 crores for Ninth Plan should be accepted. Further they would also like that the Department should be ready with the perspective action plan to utilize the money meaningfully.

3. It is further found that at present there are various schemes under the Ministry of Rural Areas & Employment, Ministry of Agriculture, Ministry of Environment and Forest for the development of wastelands in the country. It is felt that in the event of so many Ministries/Departments dealing with the same aspect, there is every chance of duplication, delay and misutilisation of scarce resources. They note that High Level Committee (HLC) under the Chairmanship of Shri Mohan Dharia have recommended for creation of a separate Department of Land Resources. The Committee would like to recommend that on the lines of HLC recommendations all the activities relating to development of wastelands should be merged together in a common programme under one Department/Ministry. This endeavour would definitely ensure better coordination and implementation of the programmes.

4. The Committee note that the Report of High Level Committee under the Chairmanship of Shri Mohan Dharia has been presented on 8th December, 1995 and as per the written note furnished by the Department it is still under consideration of the Government. It is observed that more than one year and 4 months have elapsed since the report was presented to the Department but still they could not take any concrete action on the recommendations of the Committee. After evaluating the Eighth Plan and before the start of Ninth Plan, the Department was expected to comply with the accepted recommendations of the Committee. The first year of Ninth Plan has started with the same note as in the Eighth Plan. The Committee are annoyed at the attitude of the Department with regard to the implementation of recommendation of HLC Committee. They would like to recommend strongly that the recommendations of the HLC should be considered and implemented at the earliest. It is urged that on lines with the recommendations of Mohan Dharia Committee Report, the Department should chalk out an action plan of 10-15 years to develop wastelands in the country.

5. The Committee note that the Government at present does not have any policy/programme with regard to known various wastelands which is under the ownership or has been leased out to private

individuals and also with regard to village/common land which is under the ownership management of the Government village community. In the written note it has been stated that it is expected that the private land owners will take necessary measures to maintain the productive capability of land at an adequate level and prevent it from any degradation. As regards common wastelands under the ownership management of the Government/village community it has been stated that Panchayati Raj Institute will maintain it. The Committee note that Government does not have some clear-cut guidelines with regard to development of wastelands under the private ownership. They would like that the Government should have some clear-cut guidelines issued to the State Governments to maintain the said category of wastelands.

6. The Committee note that the performance of various schemes launched by the Department is not quite satisfactory. Under IWDP which is the biggest scheme of the Department as per the written note of the Department funds for treatment of only 2,84,000 hectares of wastelands have been released. Further, the Department has not the data with regard to actual area developed by these projects. So far as Technology Development Extension and training Schemes and Investment Promotional Schemes and Wastelands Development Task Force are concerned, the expenditure out of the marginal outlay for these schemes is very nominal. The Committee would like the explanation of the Government in this regard. They would also like that financial allocation under IWDP should further be strengthened considering it as the biggest scheme of the Department. The Committee note with concern that the present financial allocation would not be sufficient rather the Department should monitor the implementation of the respective schemes of the Department. They note with regret that the Department do not have actual data with regard to actual area developed under various projects under IWDP. They would like that the Department should regularly monitor the performance of the schemes and the data should be given in the Performance Budget of the Department. They hope that the recommendation of the Committee would be considered and data be provided in the Performance Budget of next year *i.e.* 1998-99.

7. The Committee note that in two of the schemes *i.e.*

(i) Support to NGOs/VAs

(ii) Investment Promotional Scheme

The performance both physical and financial is very low. The Committee in their 16th Report of 1995-96 and 3rd Report of 1996-97 had recommended to restructure the said schemes. It is noted that the Government have not restructured the schemes in line with the recommendation of the Committee during the Ninth plan. Further the Ninth Plan outlay for support to NGOs/VAs has been kept for Rs. 165 crores whereas marginal amount of Rs. 1 crores has been provided under Investment Promotional Scheme. The Committee fail to understand as how the Department would spend Rs. 165 crores under support to NGOs/VAs schemes as they do not have any perspective action plan with regard to such schemes. On line with the scheme as exists it is very difficult to utilize the funds allocated as could be seen from the performance of the previous years whereby Rs. 13.75 crores has actually been released out of Rs. 70 crores during the Eighth Plan under support to NGOs/VAs whereas under Investment Promotional Scheme out of Rs. 300 crores, Rs. 0.22 crores only could be utilised out of the allocated amount of Rs. 6 crores. The Committee are really disappointed with the way the Department is dealing with their recommendations. They would like to reiterate their earlier recommendation and hope that next year Government would come with new restructure schemes so that the scarce funds given for such schemes are meaningfully utilised.

8. The Committee note that monitoring of the projects/schemes of the Department is not quite satisfactory. So far C&AG have not examined any of the schemes and monitoring at present is done by DRDAs. The Committee would like to recommend that the Government should further take effective steps to strengthen the monitoring mechanism to ensure the better implementation of the various schemes.

9. The Committee feel that in the existing stringency of funds as compared to the herculean task of development of wasteland Government should evolve some policy to attract private agencies for these tasks. The Committee in their 3rd Report on Demands for Grants had recommended to evolve the viability of involving private agencies in this task. They would like to reiterate their earlier recommendation and hope that the Department would examine and present some acceptable mechanism to evolve private agencies in the task of development of wastelands.

10. The Committee observe that besides developing the existing wastelands in the country another challenge the country is facing

the degradation of developed land. They feel that to stop the developed wasteland to degraded land is the major area of concern. They would like that the Department should have some strategy with regard to having some programme to prevent developed land going into wastelands.

11. The Committee in their 3rd Report on Demands for Grants had recommended that the performance of NGOs under the scheme of support to NGOs/VAs stated the Central grant as given should specifically be mentioned in the Performance Budget. They are disappointed to note that Performance Budget 1997-98 does not depict the performance of such NGOs. They would like to reiterate their earlier recommendation and hope that Performance Budget 1998-99 would be having such desired information.

12. The Committee feel that at present there is no mechanism to maintain the developed wasteland by the Department. They note that although it may come under the jurisdiction of State Government yet the role of Central Government to issue certain guidelines cannot be neglected. They would like that Centre should issue some guidelines to maintain the developed wasteland under the respective schemes of the Department.

13. The Committee urge that in order to provide greater accountability and transparency the coordination between voluntary organization and various implementing District agencies should be developed.

NEW DELHI;  
April 21, 1997  
 Vaisakha 1, 1919 (Saka)

SONTOSH MOHAN DEV,  
 Chairman,  
 Standing Committee on Urban and Rural  
 Development.



## ANNEXURE I

CATEGORY-WISE WASTELANDS ON THE BASIS OF LAND USE  
AND LAND COVER USING 1:250,000 SCALE OF IRS - 1A  
REMOTE SENSING SATELLITE IMAGERIES BY NRSA,  
DEPARTMENT OF SPACE, HYDERABAD (1995).

S.N.	Category of Wastelands	Area (Lakh-ha)
1	2	3
1.	Degraded Forest	162.74
2.	Forest Black	18.14
3.	Salt Affected	19.88
4.	Waterlogged	12.20
5.	Marshy/Swampy	8.24
6.	Gullied/Ravinous	20.20
7.	Land with or without Scrub	265.15
8.	Sandy Area (Coastal & Desertic)	55.72
9.	Barren Rocky/Stony/Rock	62.51
10.	Grass Land/Grazing Land	31.05
11.	Mining/Industrial Waste	1.16
12.	Shifting Cultivation	28.24
13.	Snow Covered/Glacial Area	69.92
Total		755.15

OR 75.515 M.ha

ANNEXURE II

OVERALL PERFORMANCE

An overall view of the Physical and Financial targets and achievements under various programmes/schemes implemented by the Department of Wastelands Development during 1995-96 and 1996-97 has been highlighted in the following statement.

Sl. No.	Name of the Programme/Scheme	Physical		Financial		8	
		Target	Achievements	Target	Achievements		
1	2	3	4	5	6	7	
		(Area in hectares)			(In Lakhs of Rupees) (Release)		
1.	Integrated Wastelands Development Project						
	1995-96	58,000	58,000	100	4950.00	5100.00	103
	1996-97	84,000	38,000	*45	5050.00	3447.34	68
	1997-98	1,27,000	...	...	7450.00	...	...

1	2	3	4	5	6	7	8
2.	Support to NGOs/ Voluntary Agencies						
	1995-96	4,300	4,500	130	300.00	340.00	113
	1996-97	4,700	3,400	*72	350.00	253.00	72
	1997-98	5,300		...	400.00		
3.	Technology Dev. Extension & Training						
	1995-96	2,000	2,000	100	200.00	200.00	100
	1996-97	2,000	800	*40	200.00	98.15	49
	1997-98	3,000			800.00		
4.	Investment Promotional Scheme						
	1995-96	400	65	16	200.00	14.00	7
	1996-97	100	5	*5	100.00	0.84	0.01
	1997-98	500		...	100.00		...

1	2	3	4	5	6	7	8
5.	Wastelands Development Task Force						
	1995-96	320	44	14	150.00	41.00	27
	1996-97	400	**380	95	100.00		
	1997-98	770	...	...	100.00	...	...

\*Information tentative.

\*\*Includes the achievements of 1995-96.

ANNEXURE III

DEPARTMENT OF WASTELANDS DEVELOPMENT  
STATEMENT SHOWING PROPOSED EIGHTH PLAN OUTLAY AND YEAR-WISE ALLOCATION  
OF FUNDS, EXPENDITURE DURING EACH FINANCIAL YEAR FROM 1992-93 TO 1996-97  
(8TH PLAN) AND PROPOSED OUTLAY FOR NINTH PLAN

(Rs. in crores)

Sl. No.	Name of the Scheme	Eighth Plan Proposed Outlay**	1992-95		1993-94		1994-95		1995-96		1996-97		Ninth Plan Proposed Outlay***		
			Centre Allocation	Actual Expen	Centre Allocation	Actual Expen	Centre Allocation	Actual Expen	Centre Allocation	Actual Expen	Centre Allocation	Actual Expen as on 31.3.97	Centre Allocation (8th Plan)	Actual Up to 96-97	Centre Allocation
	Commitment of Schemes of erstwhile NWDB	20.00	6.42	6.42	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	6.42	6.42	0.00
01	IWDIP	570.00	16.83	16.85	40.72	44.49	49.20	55.04	49.50	51.00	50.50	50.80	206.75	216.16	3360.00
02	Support to NGOs/Vias	70.00	0.85	0.85	3.00	3.00	3.00	3.00	3.00	3.40	3.50	3.50	13.35	13.75	165.00
03	Tech. Dev. Extn. & Trg	50.00	0.00	0.00	1.50	1.29	2.00	2.00	2.00	2.00	2.00	2.99	7.50	8.28	105.00
04	Investment Promotional Scheme	300.00	0.00	0.00	1.00	0.00	2.00	0.07	2.00	0.14	1.00	0.01	6.00	0.22	1.00
05	W.D. Task Force	90.00	0.00	0.00	1.00	0.00	1.50	0.35	1.50	0.41	1.00	1.00	5.00	1.76	3.00
	<b>Total</b>	<b>1100.00</b>	<b>24.10</b>	<b>24.10</b>	<b>47.22</b>	<b>48.78</b>	<b>57.70</b>	<b>58.46</b>	<b>58.00</b>	<b>56.95</b>	<b>58.00</b>	<b>58.30</b>	<b>245.02</b>	<b>246.59</b>	<b>3634.00</b>

Sl. No.	Name of the Scheme	Eight <sup>th</sup> Plan Proposed Outlay**	1992-95		1993-94		1994-95		1995-96		1996-97		Ninth Plan Proposed Outlay***			
			Centre Allocation	Actual Expen.	Centre Allocation	Actual Expen.	Centre Allocation	Actual Expen.	Centre Allocation	Actual Expen.	Centre Allocation	Actual Expen. as on 27.3.97 (8th Plan)				
06	Appra. Monitoring & Evaluation	7.00	0.00	0.00	0.25	0.02	0.30	0.04	0.60	0.05	0.30	0.03	1.45	0.14	19.00	
07	Communication	0.00	0.00	0.00	0.35	0.17	0.30	0.24	0.30	0.20	0.50	0.43	1.45	1.04	102.00	
08	Promo. & Critical Support Services	50.00	0.00	0.00	1.00	0.00	0.50	0.00	0.00	0.00	0.00	0.00	1.50	0.00	0.00	
09	Board Sectt.	8.00	0.80	0.80	1.18	0.81	1.20	0.97	1.10	1.17	1.20	1.14	5.46	4.89		
Grand Total			1165.00	24.90	24.90	50.00	49.78	60.00	59.71	60.00	58.37	60.00	59.90	254.90	252.66	3755.00

\*\* Though Department proposed an outlay of Rs. 1165.00 crores during Eighth Plan, However, Allocations were made on year to year basis by the Planning Commission.

Note : For detailed note on funds allocated during the 8th plan, please refer to respective plan documents submitted to the Planning Commission during respective financial years.

\*\*\* Total outlay under Ninth Plan is yet to be finalised by the Planning Commission however, allocations for 1997-98 is Rs. 95.00 crores against proposed outlay of Rs. 244.30 crores.